

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 738/2024

MEHRAJ ALI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 739/2024 (II)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
81153/2018IA No. 81153/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 25-07-2024 This appeal was called on for hearing today.

For Appellant(s)

M/S. Shakil Ahmad Syed, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

Ms. Harshita Nigam, Adav.

Mr. Aftab Ali Khan, AOR

Ms. Sweta Rani, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, service is complete on all
the respondents. Original records have been received.

Parties may file the additional documents.

The matter be processed for listing before the Hon'ble Court,
under the rules.

SUJATA SINGH
Registrar